

GOVERNMENT OF INDIA  
MINISTRY OF DEFENCE  
DEPARTMENT OF DEFENCE  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 1715**  
TO BE ANSWERED ON 16<sup>th</sup> December, 2022

**SAINIK SCHOOLS ON PPP MODE**

1715.SHRI DEVJI M. PATEL:

SHRIMATI RANJEETA KOLI:

DR. MANOJ RAJORIA:

SHRI SUMEDHANAND SARASWATI:

SHRI JUAL ORAM:

SHRI RANJEETSINGH HINDURAO NAIK NIMBALKAR:

SHRI DILIP SAIKIA:

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government proposes to expand the network of Sainik Schools on Public-Private Partnership (PPP) mode in collaboration with Non-Governmental Organization (NGOs), private schools and States to develop leadership capabilities among students in the country;
- (b) if so, the details thereof, State/UT-wise including district-wise in Rajasthan, Maharashtra, Odisha and Assam;
- (c) the budget allocated by the Government for the said purpose along with the details of the prescribed norms and criteria for opening the said schools;
- (d) the details of the total capital expenditure/current expenditure estimated and incurred and the quantum of assistance/grant proposed to be provided by the Government for opening the said schools; and
- (e) the amount of expenditure in the construction and management of Sainik Schools to be borne by public and private organizations?

A N S W E R

MINISTER OF STATE  
IN THE MINISTRY OF DEFENCE

(SHRI AJAY BHATT)

(a) & (b): The Government has approved an initiative to set up 100 new Sainik Schools in partnership mode with NGOs/Private Schools/State Government Schools in all State/UTs. The State/UT-wise list including district-wise details of New Sainik Schools with whom Sainik Schools Society has signed Memorandum of Agreement is at Annexure-A.

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(c) to (e): While the initiative envisages creation of all necessary infrastructure, faculty and other requirements prescribed for new Sainik Schools in partnership mode by the entity setting up and operating the School (State Govt./Pvt. Sector/Trust/Society/NGO), there is no provision of expenditure to be incurred by Government of India towards the same. However, an annual support on Merit-Cum-Means basis of up to 50% fee support (subject to an upper limit of Rs. 40,000/- per student per annum) for up to 50% of class - strength (subject to an upper limit of 50 students per class per annum) for the approved school, will be provided by Govt. of India through Sainik Schools Society. In so far as criteria for opening of a new Sainik School on partnership mode is concerned, the same is subject to approval based on meeting of qualifying requirements framed for the purpose, compliance to the approved by-laws and signing of Memorandum of Agreement with Sainik Schools Society.

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**ANNEXURE-A REFERRED TO IN REPLY TO PARTS (a)& (b) OF LOK SABHA UNSTARRED QUESTION NO.1715 TO BE ANSWERED ON 16.12.2022 REGARDING “SAINIK SCHOOLS ON PPP MODE”.**

**State/UT-wise details of New Sainik Schools (on Partnership mode)**

<b>Sr. No.</b>	<b>State</b>	<b>District</b>	<b>Number of New Sainik School on Partnership mode</b>
1.	Andhra Pradesh	SPSR Nellore	1
2.	Arunachal Pradesh	Tawang	1
3.	Bihar	Samastipur	2
		Patna	
4.	Dadra And Nagar Haveli	Silvassa	1
5.	Gujarat	Junagadh	2
		Mehsana	
6.	Haryana	Fatehabad	2
		Rohtak	
7.	Himachal Pradesh	Solan	1
8.	Karnataka	Belagavi	2
		Mysuru	
9.	Kerala	Kozhikode	1
10.	Madhya Pradesh	Mandsaur	1
11.	Maharashtra	Ahmednagar	2
		Sangli	
12.	Punjab	Patiala	1
13.	Tamil Nadu	Tuticorin	1
<b>Total</b>			<b>18</b>

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